| 255 | Short Notice | | [RAJŶA SÄBHA] | | TA] | Questions 25 | |
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| winni | g of India Sri Lauk | in Fish an Na | ermen by vv | ot | their Navy is incidents re | n a large i | majority |
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| SHRI S. PETER ALPHONSE SHRI V. P DURAISAMY: | | | | . acki | Sri Lankan nowledged | Govern | ment M |
| | | | | thei | r forces in o | nly 2 incid | ients. 1 |
| Will the PRIME MINISTER b | | | NISTER be | Sri | Lankan Gov | ernment | have 6 |
| (a) whether Government of India are aware of the merciles, killing of Indian fishermen by Sri Lankan Naval People; | | | | veved that the LTTE is constant looking out for opportunities for directions that constant the good relations that constant looking the good relations that constant looking the | | | |
| (b) whether Sri Lankan Government have repeatedly violated their assurance given to Government of India that they would not kill Indian fishermen; and | | | | (b) and (c) The problem of fishs men have heen a regular subject of discussion between the two Governments. Both sides agree on the need to deal with these problem in a human and compassions. | | | |
| (c) wh | at steps | Gove | nment have | | | Lankan | Gove hat the |

taken so far to prevent such occurances in future? †The Question was actually asked on the floor of the House by Shri S. Peter Alphonse

forces are under instructions to est cise maximum restraint in dealer with Indian fishermen in Sri Lanks waters The Sri Lanka Government have however, emphasized that grave security situation exists in Lankan waters surrounding the of the country and the steps taken by them to deal with it. They have also referred to the violent activities of the LTTE in their waters. In regard to the incidents where Sri Lankan naval involvement was acknowledged, it has been stated that these incidents took place when the forces were repulsing attacks on their naval bases.

India has expressed its concern at the incidents of violence against its fishermen at recent high-level exchanges. Discussions have also been held with a Sri Lanka Government delegation during which the need for a mechanism to prevent recurrence of such incidents has been reiterated.

SHRI S. PETER ALPHONSE: Madam, I am sorry to say that I am not satisfied with the answer given by the Government. I am happy to note that the Government is aware of and concerned by the reports of violence against the Indian fishermen in the waters between India and Sri Lanka. I hope the Government is also aware that the prime object of governance is to protect the lives and properties of its own citizens. There have been 250 killings, 250 killings, in the past five years. sisters have lost their husbands. Our mothers have lost their sons. Our children have lost their fathers. But the Government repeatedly says that it is satisfied with the reply given by the Sri Lankan Government. The statement of the Minister says that the Government of India is not concerned with particular incidents in uestion because thy are wantonly done by the LTTF to spoil the relationship between India and Sri Lanka. We are not concerned as to who killed our fishermen. The mercilese killings are going on and they are always there. After this report, would like to know whether the Government has taken any steps to find out who the real culturits arewhether it is the Sri Lankan Army or the LITE I would like to know

whether the Government has got any information in this regard and, if it has, whether it is prepared to furnish that information for the benefit of this House.

THE PRIME MINISTER (SHRI I. K. GUJRAL): Madam, as far as the tragic kilings are concerned, I share the anguish of my hon. colleague. Whenever an Indian citizen is killed, for his fault or for no fault of his —(interruptions)...

THE DEPUTY CHAIRMAN: Pleuse don't circulate papers when the Prime Minister is speaking. He should be heard.

SHRI I. K. GUJRAL: Madam. share the anguish of the hon. Member. My sympathy goes to the bereaved families. On every such incident the Government of India has taken it up and tried to get the Sri Lankan Government's clarification. I myself visited Sri Lanka before I assumed this office and had a discussion on it at length. This issue came up for discussion with the President of Sri Lanka and also with the Foreign Minister of Sri Lanka several times. Unfortunately, the situation is a warlike situation. The motivation for our fishermen is naturally to catch a few fish to fill their stomach. But the difficulty is that when a warlike situation is prevailing, it is extremely difficult to hold an enquiry and find out who has done The 'satisfaction' that has been referred to is not because we are satisfied with the replies received The satisfaction basically is that on our request the Sri Lankan Covernment has tried to enquire into every incident and on every incident, they have come back and given us the details, on these two incidents which recently happened the Foreign Minister has written to me a detailed letter saving that he spent a whole day going into this. He went into the logistics of aeroplance and hellcontere that day, he checked where the hosts were Therefore. he has written to me to say that It

Questions

was not Naval or Army helicopter and that they were not involved in This is something that to take at its we have value. It is not for us, nor is it feasible for us, to try to say whether the insurgents have done a certain thing, or whether the Naval forces have done a certain is the situation. a warlike situation. We had caution. our fishermen to be careful and not to go into the waters where such a situation prevails. But this an unfortunate situation which Sri

Lanka is facing for quite some time. SHRI S. PETER ALPHONSE: Madam, our Prime Minister has rich experience. He should be knowing about the conditions prevailing in the Sri Lankan Army Even Mr. Mark Tully BBC. Correspondent, said that the most autocratic army in whole world is the Sri Lankan Army We know what happened to our beloved Prime Minister, Shri Gandhi when he visited Sri Lanka He was assaulted while inspecting the Guard of Honour. The Sri Lankan Army and Naval forces do take commands from their political bosses. Their Army is supposed be a self-styled one. Even last week some 20,000 Army soldiers were given general amnesty by the. Sri Lankan Government ... So when the Lankan Government is not able control its Army and Navy, it is not the duty of our Government to provide Coast Guards and improve the presence of our Indian Navy because Sir, the Park Strait is very narrow? It is only 11 kms. Three kilometres is reserved for fishing by countryboats. Six kilometres area is sandy and rocky: . Only two kilometres area is available for mechanised fishing boats. Can't you provide safety our fishermen in this two kilometre stretch? You are spending thousands of crores on defence is it not the duty of the -Government to protect them? And this is not happening with the West Bengal fishermen who cross IBL with Bangladesh -- This is not happening with the Guiarat Schermen who cross TBL with Pakis

tan. It is happening with : Nadu Tshermen when they cross with Sri Lanka. It makes them that they are second-class citizen this country. Is the I aware of this problem?

SHRI I. K. GUJRAL: First. must clarify that it is happening t fishermen who cross or do not cross the waters towards Pakistan Eve last month, we, by negotiations, wen able to get 232 fishermen release from Pakistan. A similar situate also....

THE DEPUTY CHAIRMAN IN complete, him please. answer come.

SHRI I. K. GUJARAL; A simile sifuation prevails in Bangladesh. Is noceat fishermen on either side of the border really don't know where the border is. Therefore they follow the instinct. After all, we are also having traditional types of boats which don't have modern facilities, don't know where the Naval borde is and, therefore, they falter in Pakislar other's territory. into our territory fishermen falter We also released about 250 or 30% Pakistani fishermen some time back A similar situation prevails in Bat gladesh. That is because the subcontinent is so situated.

So far as Sri Lanka is concerned, I again share the agony and anguist expressed by the hon friend. difficulty is not a question of defence We have very adequately safeguard ed so far as defence is concerned But a warlike , situation prevails Kindly don't ask me to comment of this thing as to, who is at fault, whe ther the insurgents are at fault of the Government is at fault. We have dans it once and we have burnt our fingers. We don't intend done gain. It is their internal matter, is for them to decide how they want to sort it out. India doesn't want to sucked into this

SHITE-V. P. DURATSA'MY: Madam. it is great 'tragedy (Hat repeated appeals in this House on so man occasions to save our Indian fisher

men nave fallen on deaf ears of the Government of India, The Indo-Sri anka Agreement was signed 28-6-1974 against the wishes of the cople of Tamil Nadu and against the shes of the then Government Tamil Nadu. Another agreement was igned on 23rd March, 1976. Even hese agreements protect fishing and navigational rights of our fishermen I am sorry to say that when our fishermen are constantly killed. statement of the Government seems like rubbing salt on wounds. Chief Minister of Tamil Nadu along with a group of his Ministers met the hon, Prime Minister last month. The Chief Minister has requested him save the lives of Tamil Nadu shermen. Even after that, the enswer given by the Government is not at all satisfactory. We are not at onvinced with this answer. The Sr; Lankan Government has started making allegations against the LTTE aying that it is disturbing the Indian shermen. It is their internal prolem. We are not concerned with it he answer given by the Prime Minis. er does not say anything about any pecific action taken by the Government. It is a routine answer given this House. I would like to say hat the livelihood of the Indian hermen depends only on fishing in he historical waters in the tradional sea. Will - the Government sure us that it will ask the Coast Guards or the Indian Navy to protect dian fishermen while they go for hing?

THE DEPUTY CHAIRMAN: I think be Prime Minister did answer these testions in the supplementary. He is answered all these questions. It is a repetition. Don't go by at statement. After that, he has sked two.

SHRI V. P. DURAISAMY: Madam, does not say anything about any edile action taken by the Indian everyment. It is a routine answer,

THE DERUTY, CHAIRMAN. You in resear the septer the will listen it with care

SHRI I. K. GUJRAL: Madam, let me satisfy my hon, friend, if I can Our concern for the safety of Indian fishermen is indeed very genuine and can did. We are very keen that no fishe men should suffer. Apart from looking into the incidents, we have worked out some details or some arrangements whereby particular waters can be used by the Indian fishermen so that they are projected there, also trade can be carried on, But, may I repeat once again that it is a war-like situation which prevails there, It has its hazards. Therefore, for one reason or the other, very genuine, very candid, if fishermen have to go in those waters, the risk element naturally increases. . have sympathy with them. But, there are certain limits beyond which India cannot do anyting, and that is basically if there is a war situation. Therefore, allegations and counterallegations are made both by the insurgents and by the Government-I am not saving who is right, who is wrong-it is not for me to decide-but the difficulty is there and I share this anguish.

SHRI R. MARGABANDU: Madam, originally Kachchathivu was a part of India. In the year 1974, it was parted to the Sri Lankan Government. At that dime, an agreement was entered into with reference to fishing rights. Very often: the Sri Lankan Navy has been violating the conditions of the agreement. In such case, there has been a demand from Tamil Nadu to reprieve Kachchathivu to the Indian Government. I want to know whether the Government would take any steps to retrieve Kachchathivu to the Indian Government.

SHRI I. K. GUJRAL: I think while the demand may be there, the the difficulty is we are question because the question is on covereignties, integrities and all those things.

THE DEPUTY CHAIRMAN Now

that is over